

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. E/3477/2004 - EX[DB]

Date 21/10/2009

Assistant Registrar
C.E.S.T.A.T. New Delhi

To :
STEEL AUTHORITY INDIA LTD.
ROOM NO-118, LSPAT BHAWAN, BHILAI STEEL
PLANT, BHILAI (C.G.)
490001

STEEL AUTHORITY INDIA LTD.

C.C.E. RAIPUR

Appellant

Vs
Respondent

I am directed to transmit herewith a certified copy of Final order No. 786/

2009 EX[DB] dated 13-10-09

passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar
(Excise Appeal Branch)

Copy to :

1. Respondent

C.C.E. RAIPUR

DHANTARI ROAD, TIKRAPARA, RAIPUR

2. Adv. / Consult

MR. V. LAXMIKUMARAN

B-6/10, SAFDARJUNG ENCLAVE, NEW DELHI-110029

3. C.D.R.

4. ~~J.C.D.R.~~

5. Bar association, CESTAT, New Delhi

6. Director Publications, Customs, Excise. I.P. Estate, New Delhi

7. M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3

8. Commercial Laws of India Pvt Ltd. Post Bag No. 1033, No.2(Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17

9. Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10. M/s Manupatra Information Solutions Pvt Ltd. Excise & Customs Cases B-37, Sector - 1, Noida - 201301, Gautam Budh Nagar, (UP)

11. M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017

12. Taxindiaonline.com Pvt Ltd, B-XI/8183, Vasant Kuni, New Delhi - 110070

13. Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

14. Easy Service Tax Online Dot Com Pvt Ltd. 407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-15

15. LAWCRUX Advisors Pvt Ltd, LAW House, 1-8, Sector - 10, Faridabad 121003 (Harvana)

16. Office Copy

17. Guard file

18. HON'BLE PRESIDENT.


Assistant Registrar
(Excise Appeal Branch)

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
West Block No.2, R. K. Puram, New Delhi
COURT-I

Date of hearing: 13.10.2009

Date of decision: 13.10.2009

Excise Appeal No. 3477 of 2004

[Arising out of order in Appeal No. 119/RPR-II/2004 dated 31.03.2004 passed by the Commissioner (Appeals) Customs & Central Excise, Chattisgarh]

For approval and signature:

Hon'ble Shri Justice R.M.S. Khandeparkar, President

Hon'ble Shri Rakesh Kumar, Member (Technical)

1.	Whether Press Reporters may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982.	Yes
2	Whether it should be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	No
3	Whether Their Lordships wish to see the fair copy of the Order?	See
4	Whether Order is to be circulated to the Departmental authorities?	✓

M/s Steel Authority of India Limited

Appellant

Vs.

CCE, Raipur

Respondent

Appearance:

Appeared for the Appellant – Shri Ravi Raghavan, Advocate

Appeared for the Respondent – Shri B.K. Singh, Jt. CDR

Coram: Hon'ble Shri Justice R.M.S. Khandeparkar, President
Hon'ble Shri Rakesh Kumar, Member (Technical)

FINAL Oral Order No. 286/09-EX

Per Shri Justice R.M.S. Khandeparkar:

On oral motion made by the learned Advocate for the appellants the appeal is allowed to be withdrawn and stands ^{disposed}~~allowed~~ as withdrawn.

(Justice R.M.S. Khandeparkar)
President

(Rakesh Kumar)
Member (Technical)

/Pant/